

125

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.122/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2<sup>ND</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Modak International Pvt.Ltd.-Vs-ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) A.K. Upadhyay, Adv.

2) Uday Prakash Shyamal, Adv.

3) Debarjan Saha, Adv.

petitioner

*Daha*  
2/8/2018

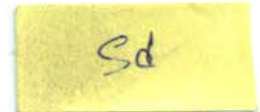
S.No.125 – Appeal No.122/KB/2018 – Modak International Pvt. Ltd. Vs. ROC West Bengal.

**ORDER**

Ld. Counsel appeared for the appellant Company.

ROC has filed report which is kept on record. Ld. Counsel for appellant has filed rejoinder which is kept on record.

Fix on **Wednesday 5th September, 2018** for further consideration.



(Madan B. Gosavi)  
Member (Judicial)